

DIVISION BENCH

O-209

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/143(KB)2017
COMP.APPL/241(KB)2018,
COMP.APPL/400(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MAY 2024

IN THE MATTER OF	RAJ SINGH CHOPRA & ORS. VS SYLPACK VINCOM PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Ms. Sonia Mukherjee, Adv. : For Petitioner
Mr. Rajib Mullick, Adv.

Ms. Rashmi Singhee, Adv. : For Respondent Nos. 1,2,3
Mr. Jayabrata Mukherjee, Adv.
Ms. Sanjana Shaw, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for arguments on **27/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)